

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : 229/15
PETITION NUMBER : TP 31/17
NAME OF THE PETITIONER (S) : STATE BANK OF TRAVANCORE
NAME OF THE RESPONDENT (S) : CRANES SOFTWARE INTERNATIONAL LTD,
UNDER SECTION : 433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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25.	H.E. KATTI Advocate. mob. 9844111954. e-mail - hrkattiadvocates@gmail.com	Petitioner.	J. Gosabli 31/1/17.
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Counsel for petitioner is present. He requested time to file 2 sets of copies and also to comply Rule 3 of Insolvency and Bankruptcy Rules, ^{relevant provisions of Insolvency & Bankruptcy Code 2016.} He is also directed to serve notices on the respondents by collecting from the Registry.

Posted to 09.03.2017.


MEMBER (J)


MEMBER (T)